

ITEM NO.803
(MENTIONING)

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 37/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JAI DUTT & ANR.

Respondent(s)

WITH R.P.(CRL.) DIARY NO.30499/2024
(IA NO.244533/2025-FOR INTERIM BAIL)

Date : 04-05-2026 This Review Petition was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Ankit Goel, AOR

For Respondent(s) : Mr. D.K. Thakur, Adv.
Mr. Tavleen Singh, Adv.
Ms. Vallabhi Shukla, Adv.
Mr. Bimlesh Kumar Singh, AOR

Mr. Raghunatha Sethupathy B, AOR

UPON being mentioned, the Court made the following
O R D E R

I.A. No.244533/2025 in R.P.(CRL.) DIARY NO.30499/2024:

List on 18.05.2026.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)